नहीं है । लेकिन जहां तक सुविधाओं का ताल्लुक है उन्हें गवर्नमेंट की किसी न किसी मिनिस्ट्री से इजाजत लेनी पड़ती है ।

श्री नवार्बासह चौहान : क्या इसका अर्थ यह समझ लिया जाये कि बाहर की कम्पनियों के लिए यहां पर फ़िल्म बनाने पर कोई पाबनी नहीं है । कोई भी बाहर से आकर यहां फ़िल्म बना सकता है चाहे वह भारत विरोधी क्यों न हो । तो इस चीज को घ्यान में रखते हुए भारत सरकार ऐसा कोई कानून बनाने की सौच रही है कि बिना सरकार से इजाजत खिये बाहर की कम्पनियां यहां पर फिल्म न बना सकें ।

श्वी शाम नाथ: मैंने अर्ज किया कि जो कम्पनियां बाहर से यहां फ़िल्म बनाने के लिए आती हैं पहले उन्हें सरकार से विजा लेना पड़त है। अगर वे यहां पर किसी प्रोटेक्टेड मान्यूमेन्ट और सैक्चुअरी की शूटिंग करना चाहती है तो इसके लिए उन्हें सरकार से इजाजत लेनी होती है।

SHRI JAI NARAIN VYAS: Is 'Forests' a State subject and is permission for shooting lions in the forest granted by the State Government or by the Central Government?

DR. B. GOPALA REDDI: We have asked all the State Governments to inform us whenever any facilities are going to be given to any such companies.

SHRI R. P. N. SINHA: Is the hon. Minister aware that there are no lions anywhere in Bihar?

(No reply.)

MR. CHAIRMAN: Next question.

COORDINATING AGENCY FOR SMALL SCALE INDUSTRY

•573. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INBUSTRY be pleased to refer to page

11 of the Report of Ministry of Commerce and Industry for the year 1961-62 and state whether the facility of a single coordinating agency i_s available only to Scheduled Industry and not to Small Scale Industry?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHBI MANUBHAI SHAH): The Central Small Industries Organisation is a single coordinating agency for the Small Scale Industries. This Organisation works in close co-operati'on with the State Departments of Industries and functions as a Co-ordinating Agency for Small Scale Industries.

श्री फ्रुब्ण चन्द्र : क्या माननीय मंत्री जी बह बतलाने की क्रुपा करेंगे कि क्या डेवलपमेन्ट कमिश्तर स्माल स्केल इंडस्ट्रीज को इस बात का पूरा अधिकार दे दिया गया है कि वे डायरेक्टर आँफ़ इंडस्ट्रीज के इसेंशियल साटिफ़्रिकेट के अनुसार इस्पात के आयात के लाइसेन्स दे देंवें ?

श्वी मनुभाई शाहः उनको पूरा अधिकार है, हासांकि आयात का लाइसेन्स देने का अधिकार किसी भी अफ़सर को नहीं है। गवनमेंट की पालिसी इस बारे में यह है कि इस चीज के लिए सी० सी० आई० ही लाइसेन्स देता है।

श्री क्रुष्ण चन्द्र : माननीय मंत्री जी ने भी बताया है श्रौर इस्पात के मंत्री जी ने भी मेरे सवाल के जवाब में इस बात को मंजूर किया है कि इस्पात के आयात के लाइसेन्स के लिए डेवलपमेन्ट कमिशनर स्मॉल स्केल इंडस्ट्रीज को पूरा अधिकार है । क्या यह सही है ?

श्री मनुभाई ज्ञाह : जितना रुपया दिया गया है उसके मातहत अधिकार है ।

SHRI NIREN GHOSH: May I know the amount of aid and other facilities given to small industrialists in order to develop smallscale industries? SHRI MANUBHAI SHAH: Sir, as the House knows, there has been a dynamic programme spread over the last seven or eight years and a phenomenal growth has taken place in the matter of small-scale industries.

FOKEIGN COLLABORATION IN RESPECT OF CONSUMER GOODS OR LIGHT INDUSTRIES

*574. SHRI A. B. VAJPAYEE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Govern ment have permitted foreign collabo ration in respect of certain consumer go'ods or light industries like tapes and chaff cutting blades; and

(b) if so, the reasons therefor?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

 On_e collaboration agreement for the manufacture of chaff cutter blades has been approved. Quality of blades now produced in the c'ountry is not regarded as satisfactory a_s the blades wear out very fast. In this line of manufacture a degree of technology is involved and the composition of the special steel and heat treatment are important factors.

As regards steel tapes (measuring tapes), som_e proposals for their manufacture with foreign collaboration are under consideration. No scheme has yet been approved.

SHRI A. B. VAJPAYEE: May I know whether it is the policy of the Government to promote and encourage foreign collaboration even in the field of consumer goods or light industries?

SHRI MANUBHAI SHAH: Sir, that is not a general policy as such. Any particular product which requires

higher technology than is available in the country i_s considered on its merits, irrespective of consumer goods or engineering goods or heavy industries Or light industries. It is judged on merits.

SHRI A. B. VAJPAYEE: Are we to understand that our technology is not as much developed as to manufacture blades which do not wear out?

SHRI MANUBHAI SHAH: That is precisely so, Sir. The blades which w_e manufacture with indigenous technology, because of lack of knowledge and composition of the steels which go into the manufacture of these chaff blades, are wearing out very fast, whereas normally they should not wear out so fast. That is why this new collaboration i_s had.

PANDIT S. S. N. TANKHA: It does not really seem to be a matter of technical knowledge but I think it all depends on the quality of steel which is used.

SHRI MANUBHAI SHAH: It is not so much a question of quality of steel. It has to be processed and all sorts of sharping operations have to take place. It is, therefore, really a matter of technical know-how, Sir.

SHRI M. RUTHNASWAMY: May I know how many days each blade lasts?

SHRI MANUBHAI SHAH: It will depend on the vSrious sizes and variou_s other operations, but it is a fact that all the people who are using them have made complaints that they are wearing out very fast.

SHRI NIREN GHOSH: May I know whether, in view of the foreign exchange crisis, unnecessary consumer goods industries where foreign collaboration is involved will be discouraged and rather emphasis will be placed on the basic and heavy industries?

SHRI MANUBHAI SHAH; This will save the foreign exchange which was otherwise being consumed by the raw